है, उस कार के दोषों को मिटाने के क्या कोई एसी व्यवस्था करने का विचार है, जिससे उन दोषों को फ़िल्मों के वनने वक्त ही देख लिया जाये ?

DR. B. GOPALA REDDI: It is a very wide question whether censorship will take place before the film is actually taken or whether it should be censored after the film is taken, and this is a matter which has to be considered very carefully.

## बाल फिल्म संस्था की नई फिल्में तथा वृत्तचित्र

\*द४. श्री राज तहाय: क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि:

- (क) बाल फ़िल्म संस्था जिन छ: नई फिल्ों को तथा फ़िल्म विभाग द्वारा निर्मित ग्राठ वत्तचित्रों के बाल रूपान्तरों को तैयार कर रही थी, क्या वे तैयार हो गये; ग्रौर
- (ख) क्या उनका प्रदर्शन प्रारम्भ हो गया स्रोर यदि हां, तो वे किन किन सिनेमा घरों में दिखाये जा रहे हैं।

†[New Films and Documentaries of the Children's Film Society

\*84. SHRI RAM SAHAI: Will the Minister of Information and Broad-casting be pleased to state:

- (a) whether the six new films and children's versions of the eight documentaries produced by the Films Division that were under production by the Children's Film Society have been completed; and
- (b) whether they have been put on the screen for show and if so, which cinema houses have been exhibiting them?]

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. GOPALA REDDI): (a) The six new films under preparation by the Children's Film

Society at the end of 1960-61 have been completed. Children's versions of Films Division's documentaries are still under preparation

(b) No, Sir.

‡सूचना तथा प्रसारण मंत्री (डा० बी० गोपाला रेड्डी) : (क) १६६०-६१ के स्राक्षिर में बाल फ़िल्म संस्था जिन छः नई फ़िल्मों को तैयार कर रही थी, वे स्रब तैयार हो गई हैं। फ़िल्म विभाग के वृत्तचित्रों के वाल रूपान्तर तैयार करने का कार्य स्रभी चल रहा है।

### (ख) जी, नहीं।]

श्री राम सहाय : ये जो फ़िल्म तैयार की गईं, इनके बारे में जनता की श्रभिरुचि कैसी देखी गई, कुछ श्राप बता सकते हैं?

DR. B. GOPALA REDDI: It was quite a favourable reaction.

SHRI DAYALDAS KURRE: What are those six films?

DR. B. GOPALA REDDI: They are—

- 1 Savitri .... Hindi.
- 2. The Story of the Two Stamps ... Hindi.
- 3. Maha Teerath .. Hindi.
- 4. Shivaji the Great .. Hindi and Marathi.
- 5. Bapu Ne Kaha tha .. Hindi.
- 6. Balkon Sathe Vartalap .. Gujarati

REPORT OF MAHALANOBIS COMMITTEE ON DISTRIBUTION OF NATIONAL INCOME

- \*61. SHRI V. M. CHORDIA (ON BE-HALF OF SHRI BIREN ROY AND SHRI A. B. VAJPAYEE): Will the Minister of PLANNING be pleased to state:
- (a) whether the Mahalanobis Committee on Distribution of National Income has submitted its report;
  - (b) if so, the main findings thereof;

<sup>†[ ]</sup> English translation.

- (c) if the reply to part (a) above be in the negative, the reasons for the delay;
- (d) the progress made by the committee so far;
- (e) whether the committee has made an interim report; and
- (f) whether any Members of Parliament are associated with the Committee?

THE MINISTER OF PLANNING AND LABOUR AND EMPLOYMENT (SHRI GULZARILAL NANDA): (a) and (b) The investigations of the Committee are still in progres; and hence no report has been submitted to the Government so far.

- (c) The study of the Committee is of technical nature and hence for obvious reasons no time-limit had been proposed for the submission of the report.
- (d) The Committee has so far met five times, the last meeting was held on 5th and 6th April, 1962. At its last meeting the Committee considered the data collected so far and the tentative lines of its report.
  - (e) No.
  - (f) No.

श्री विमलकुमार मन्नालालजी चौरिङ्या: क्या मंत्री महोदय बतलायेंगे कि कुछ ऐसा टेंटेटिव समय उनसे जान लिया गया है कि कव तक वे ग्रपनी रिपोर्ट पेश करेंगे ?

श्री गुजजारी लाल नन्दा: जहां तक मुझे मालूम है, स्थिति यह है कि थोड़े ही दिनों में यह कमेटी एक ड्राफ्ट पर विचार करेगी ग्रौर उसके बाद वे कह सकेंगे कि उन्हें ग्रौर कितना समय चाहिये।

श्री भगवत नारायण भागव : क्या मैं यह जान सकता हूं कि इस कमेटी में पार्लिया-मेंट के मेम्बरों को क्यों नहीं रखा गया ? श्री गुलजारी लाल नन्दा : इसम, जैसा कि कहा गया है, टेक्निकल लेबिल पर ही इस चीज का विचार होना था, इस लिये एक्सपर्ट्स ही रखे गये है ?

SHRI N. M. LINGAM: Sir, may I know if the Government is aware that a non-official body like the Indian Institute of Applied Economic Research has come out with a report indicating the bread distribution of the income generated in the Plan period in India? If so, what insurmountable difficulty a Government body like the Committee which the Government have appointed has found to come out with a report, since such a report is vital not only to frame our fiscal and monetary policies but also to determine the future of planning in India as a whole?

SHRI GULZARILAL NANDA: It may be easy for someone to bring out a report in a single day but we are concerned with a report which is going to be put before the nation, and conclusions will be drawn from it. It will have large implications and therefore I do not think that any hurry will be really useful in a matter like this,

SHRI K. SANTHANAM: If the Government Committee takes so much time, may I know if the report will not be out of date by the time it is submitted?

SHRI GULZARILAL NANDA: No, Sir. A report which is taking so much time for the collection of data, which touches all the fields of the economy in the life of the nation, is not going to be soon out of date.

SHRI K. SANTHANAM: What will be the basic year for which the data will be collected?

SHRI GULZARILAL NANDA: It will actually depend upon the availability of the data which may differ for different regions.

SHRI M. RUTHNASWAMY: Am I to understand that even no outside time-limit is to be imposed for the report of technical committees?

SHRI GULZARILAL NANDA: As I indicated already, some kind of draft is ready now. It is going to be considered very soon by this Committee. Now, the economists may find that the material before them is not quite adequate. They may want something more. That might require a little more time. If this data is considered adequate, then I do not think it will need much more time. In a few months we should have that report.

SHRI M. S. GURUPADA SWAMY: The hon. Minister has said that the Committee has met only five times though it was set up a long back, and the members of the Committee are not able to find time to meet more than five times. Would it not be advisable, in view of this, to enlarge the Committee or to change the personnel of the Committee?

SHRI GULZARILAL NANDA: The difficulty is not about suitable personnel and we do not judge the quality of the work of a Committee like this by the number of meetings it holds. In one single meeting numerdirections are given for collection of data from a number of Various persons, various sources. institutions or agencies are employed for that purpose and when the material is there, they go and look at it.

#### TRANSFER OF BERUBARI TO PAKISTAN

- \*64. SHRI V. M. CHORDIA (ON BE-HALF OF SHRI A. B. VAJPAYEE): Will the Prime Minister be pleased to state:
- the progress so far made in deciding the precise line of demarcation for transfer of Berubari Pakistan; and
  - (b) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b) There has been no progress.

# श्री विमलकुमार मन्नालालजी चौरिड्याः क्या मत्री महोदया बतायेगी कि जब अभी तक

इस दिशा में कोई प्रोग्नेस हो नहीं पाई, तो इस सारे मामले को समाप्त करके इस पर । प्रारम्भ से ही क्यों न विचार किया जाये ?

SHRIMATI LAKSHMI MENON: No. Sir, there is no such proposal.

DELINEATION OF KASHMIR ON U.NMAP

- \*65. SHRI V. M. CHORDIA (ON BE-HALF OF SHRI A. B. VAJPAYEE): Will the Prime Minister be pleased to state:
- whether the United Nations (a) nave taken any action to correct the wrong delineation of Kashmir's position on the United Nations' map; and
  - (b) if so, what is the result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b) No action has yet been taken in the matter by the United Nations Secretariat.

## श्री विमलकुमार मन्तालालजी चौरड़िया : जब यूनाइटेड नेशंस के सेक्रेटेरियट द्वारा कोई कार्यवाही नहीं की गई, तो हमारी स्रोर से क्या प्रयास किया गया कि वे इस दिशा में कुछ करें

SHRIMATI LAKSHMI MENON: have taken up the matter many times through our permanent representative at the United Nations. In fact, the last letter was on the 9th March, 1962. It was stated that the present Secretary-General has got various other important things. We did not wish to trouble him any further with this question.

Mr. CHAIRMAN: Question Hour is over.